

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) No. 118 of 2019

IN THE MATTER OF:

Ajay Batra & Anr.

...Appellants

Versus

BHP Machines Ltd. & Ors.

...Respondents

Present

**For Appellant: Mr. Uttam Datt, Ms. Sonakshi Singh and Mr. Rajat Sharma,
Advocates.**

**For Respondent: Mr. Deepak Jain with Mr. Ayush Acharjee Advocates for
R- 21 to R-25
Mr. Mohak Bhadana, Mr. Ankush Diwan Advocate for
Respondent Nos. 4 and 5,
Mr. Nikhil Singh Advocate for Respondent Nos.-1, 2, 30 and
20**

ORDER

22.07.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 30th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

mohan/gc/